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SLP(C)No. 19759 OF 2000

ITEM No.3

Court No. 7

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.2 In
Petitione for Special Leave to Appeal (Civil) No.19759/2000

(From the Judgment and order dated 23.11.2000 in E.F.A.
No.1/2000 of the High Court of Delhi at New Delhi)

CHIRANJI LAL (D) BY LRS.

Petitioner (s)

VERSUS

HARI DAS (D) BY LRS.

Respondent (s)

(for c/delay in filing undertaking)

Date : 28/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mr.K.N. Bhat,Sr.Adv.,
Mr.R.N. Verma,Adv.,
Mr.Raj Singh Rana,Adv.

For Respondent (s)

Ms.J.S. Wad,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

Delay in filing undertaking is condoned.

.SP1

(Vijay Kumar Sharma)
Court Master

(K.K. Chadha)
Court Master